

Prasanna Dasgupta, Resident of **B-102 Centa**
acid Xavier, Resident of **B-102 Centa**
ats, L. M. Rd, Marian Colony, Borivali
(I) Mumbai 400 103, MS, India, Present
Address 231, Saif Al Marri Bldg,
Amasour Street, Al Qusais 2, Post Box
5.5209, Dubai UAE.

above Mentioned Indian Nationals are
 Presently Residing in The UAE Have Given
 Notice of Intended Marriage Between them
 under The Foreign Marriages Act, 1969. If any
 one has any Objection to the Proposed
 Marriage He/She should file the Same with
 the Undersigned according to the procedure
 laid down under the Act/Rules within Thirty
 days from the Date of Publication of this
 Notice.

Sd/-
 (Jitender Singh Negi)
 Marriage Officer)
 Consulate General of India
 P.O.BOX:737, DUBAI (UAE)
 FAX NO.0097143970453
 Email:cons1.dubai@mea.gov.in,
 cons3.dubai@mea.gov.in
 Homepage:www.cgidubai.gov.in

**PUBLIC NOTICE -
 TITLE INVESTIGATION**

Notice that, we are investigating
 the title of, i). Gurdipsingh Sadhusingh
 Gabadia, ii). Kuldipsingh Sadhusingh
 Gabadia, iii). Nirmalsingh Sadhusingh
 Gabadia, iv). Jaswinder Singh
 Sadhusingh Gabadia and v). Ranjitkaur
 Anandcharansingh Gabadia, owners of all
 that piece and parcel of land
 measuring 5023.30 square meters
 (approximately) bearing CTS No. 221,
 221/1 to 221/4 of Village Malad (North)
 Mumbai Suburban District, situate, lying
 and being at Hemu Kalani Cross Road
 No. 4 Kandivali (West), Mumbai 400067
 "Property").

any person claiming any right, title,
 interest, benefit, claim, lien or demand,
 in or to the Property, and/or floor space
 index/development potential in respect
 hereof, or any part thereof, and/or any
 title deeds in respect thereof by way of
 inheritance, share, sale, conveyance,
 exchange, gift, mortgage, charge, lien,
 lease, tenancy, license, possession,
 encumbrance, bequest, easement,
 occupation, occupation, maintenance,
 development rights, joint venture,
 decree or order of any court of law, or
 any agreement, power of attorney, or
 otherwise howsoever, is hereby
 required to make the same known, in
 writing, to the undersigned within **14**
(fourteen) days from the date of
 publication of this notice, together with
 attorially certified true copies of
 documentary proof in support thereof,
 detailing which such right, title, interest,
 benefit, claim or demand (if any) shall be
 considered as waived and/or
 abandoned.

Dated this 5th day of October 2020
Adv. K J Singh
Bathiya Legal
 909, Hubtown Solaris, N.S. Phadke Road,
 Near East-West Flyover,
 Andheri - East, Mumbai - 400069

1. Flat No. D/46/01, Ground Floor, Sector-21/22, Income Tax Colony, CBD Belapur, Navi Mumbai - 400614.
 2. PH No -1, Anmol Heights CHSL, 2nd and 3rd Floor, Anmol Heights, PlotNo.150, Sector-27, Parsik Hill, CBD Belapur, Navi Mumbai - 400614.
- Given under my hand and seal of the Tribunal on this 25th day of September, 2020.

(ASHU KUMAR)
 RECOVERY OFFICER
 DRT-I, MUMBAI

FORM G
INVITATION FOR EXPRESSION OF INTEREST
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Relevant particulars	
1.	Name of the corporate debtor SHREE OSHIYA FERRO ALLOYS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor 05/01/2012
3.	Authority under which Corporate Debtor is incorporated / registered ROC-Mumbai
4.	Corporate identity number/limited liability identification number of corporate debtor U52100MH2012PTC225753
5.	Address of the registered office and principal office (if any) of the Corporate Debtor Office no. A/402, fFloor no. 4, Pranik Chamber Owner Co.op.Prem. Society Ltd, Saki Vihar Road, Andheri (East) Mumbai City, Maharashtra 400072
6.	Insolvency commencement date in respect of Corporate Debtor NCLT Order dated 18.01.2020
7.	Date of invitation of expression of interest 05.10.2020
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Please send an Email to- rp.shreeoshiya@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at: Please send an Email to- rp.shreeoshiya@gmail.com
10.	Last date for receipt of expression of interest 20.10.2020
11.	Date of issue of provisional list of prospective resolution applicants 30.10.2020
12.	Last date for submission of objections to provisional list 05.11.2020
13.	Date of issue of final list of prospective resolution applicants 15.11.2020
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 05.10.2020
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information The Resolution professional will share the request for resolution plan/ Evaluation Matrix/ Information Memorandum in electronic form after verification of KYC, capacity to invest, capability to manage and eligibility under section 29A of IBC, 2016 of the prospective resolution applicant and pre-qualification criteria, if any approved by the COC
16.	Last date for submission of resolution plans 05.11.2020
17.	Manner of submitting resolution plans to resolution professional In electronic form to the email IDs mentioned against at serial no. 21. An additional physical copy may also be submitted in a sealed envelope containing duly signed hard copy at the address mentioned against at S. No. 21 so as to reach on or before the last date.
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval 15.12.2020
19.	Name and registration number of the resolution professional Rajkumar Mahto (IBBI/IPA-002/IP-N00723/2018-19/12209)
20.	Name, Address and e-mail of the resolution professional, as registered with the Board Rajkumar Mahto Kishna Keval Housing Society, Flat No. 0/16, Kondhwa Khurd, Near Domino Pizza, Pune-411048. mahrajkumar@gmail.com
21.	Address and email to be used for correspondence with the resolution professional Office No. 18, 3 rd Floor, 84 Dholakwala Building, Janmabhoomi Marg, Fort, Mumbai-400 001. rp.shreeoshiya@gmail.com
22.	Further Details are available at or with Rajkumar Mahto. E-mail:rp.shreeoshiya@gmail.com
23.	Date of publication of Form G 05.10.2020

Date:05.10.2020
 Place:Mumbai
 Rajkumar Mahto
 (Resolution Professional)
 For SHREE OSHIYA FERRO ALLOYS PRIVATE LIMITED
 IBBI/IPA-002/IP-N00723/2018-19/12209
 Office No. 18, 3rd Floor, 84 , Dholakwala Building, Janmabhoomi Marg, Fort, Mumbai-400 001

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Date and Time	
Last Date for Inspection	
Inspection Da	
Option	
A	Sale of with all it and ma
B	Sale of land & security receive

Interested bidders
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Date: 05.10.20
Place: Vadod

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and Mr. Kevin
Karan Shah (K
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Names of Title Deed Holders	
Mr. Kevin Shah	F
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Bid Increment	
Date and time of letterpartic	
Date & Time o	
Contact person	

This publication
 For detailed te
 India, the Secu
 https://www.n
 Date: 05.10.2
 Place: Mumbai